

**Production of Goods which are Imported**

5071 SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMERCE be pleased to state :

(a) whether and to what extent the value of total import exceeds value of total export from India in 1985 ;

(b) whether Government have taken any steps to identify those goods now imported that are capable of being produced manufactured indigenously, details thereof ; and

(c) the steps Government have taken to reduce/curb the import of goods and to increase exports ?

THE MINISTR OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) to (c) According to the provisional data available (updated till July, 1985), during 1984-85, India's total imports exceeded total exports by Rs. 5319.21 crores.

Continous efforts have been and are being made by the Government to raise the indigenus production of bulk items of impo like crude oil and petroleum products, fertilizers, steel cement synthetic and regenerated fibres, newsprint, non-ferrous metals, edibe oils and foodgrants.

Policy measures are being continously evolved for increase India's exports. These include measures for increasing and diversifying the production, making our exports more competitive, finding new markets for our products and processing commodities for higher value realisation. The current Import-Export Policy has been formulated to give a major thrust to exports as well as encourage import substitution.

**Setting up of Processed Food Giants with Foreign Collaboration**

5072. SHRIMATI D. K. BHANDARI Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Indian industrial giants are vying with each other in setting up fast food chains and processed food giants with foreign collaboration ;

(b) if so, the details of agreements in operation or in pipeline ; and

(c) whether in view of paucity of foreign exchange and availability of know-how in the country in food technology, such foreign collaboration on fancy foods for the affluent is considered desirable ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) to (c) : Ministry of Industry, which is the nodal Ministry for this, does not have any such proposal before it.

Details of all approved foreign collaborations showing the names of Indian and Foreign firms, the item of manufacture and nature of collaboration are published on a quarterly basis by the Indian Investment Centre as a Supplement to its Monthly News Letter. Copies of this Publication are furnished to the Parliament Library.

**Prohibition on export of oilseed cake and Iron Ore**

5073. SHRIMATI D.K. BHANDARI : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have finalised an export boost items of certain select items with a great export potential ;

(b) if so, the details thereof ;

(c) whether these include items of protective foods in short supply in the country which are available now only for the affluent and effecting health of weaker sections ; and

(d) whether Government ensure that raw materials such as oil-seed cake and iron ore are prohibited for export ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) to (c) The following sectors have been identified which can provide a substantial contribution to the growth in the exports in the medium term ; Tea, specially in packed and value added forms ; Cereals ; Processed foods, including fruits & juices, meet products and fresh fruits & Vegetables ; Marine products specially in value-added forms ; Iron ore ; Leather & Leather manufacturers, with an emphasis on the latter ; Electronic goods and Computer software ; Basic Chemicals ; Fabrics, piecegoods & made-ups ; Ready-made garments ; Woollen fabrics and knitwear ; and projects and services.

(d) At present Expellor Cakes, all varieties, except Cotton seed Expellor Cakes are not allowed for export vide S. No. 21 (i) of part 'A' of Import and Export Policy (Vol. II) for 1985—88. However, export of Cotton Seed Expellor Cakes is allowed within a limited ceiling of 10,000 tonnes on First-come, first-served basis against registration of contracts with all India Seeds Crushers Association, Bombay, Export of Cotton Seed Cakes (decorticated and undecorticated) is also allowed within a limited ceiling of six lakhs tonnes on first come, first-served basis against registration of contracts with all India Seeds crushers Association, Bombay. Export of Groundnut Oil (Expellor variety) and De-oiled groundnut cake containing more than 1 per cent Oil is not allowed. Regarding Iron ore, export is canelise under OGL-4 through MMTC and KIOCL as per the policy mentioned against S. No. 45 (ii) of the Policy Statement at page 16 of the Policy Book.

#### Number of Income Tax Assesses.

5074. SHRI SURESH KURUP : Will the Minister of FINANCE be pleased to state :

(a) the total number of assesseees on the record of the Income-tax Department as on 31 March, 1984 ; and

(b) the number of companies and trusts among the above assesseees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The total number of assesseees on the record of the Income-tax Department as on 31 March, 1985 is 49,29,559.

(b) The number of companies and trusts among the above assesseees are 52,951 and 51,534 respectively.

#### Fall in Export of tea due to changes in Export Policy

5075. SHRI AMAL DATTA : Will the Minister of COMMERCE be pleased to state :

(a) whether the export of tea has fallen in 1985-86 as compared to the previous year ;

(b) if so, the extent thereof and the reasons therefor ;

(c) whether it is due to frequent changes in the export policy and restrictions on exports, as per the view of the tea industry ; and

(d) if so, Governments reaction to such criticism ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) No, Sir. Export Licences issued during the period April to 13th December, 1985 are estimated at Rs. 176.78 M. Kgs. as compared to 178.63 M. Kgs. for the period April to December, 1984.

(b) to (d) Do not arise.

#### Facilities at Rewalsar Scheme, Himachal Pradesh

5076. NARAIN CHAND PARASAR : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Government of the Indian Tourism Development Corporation have provided or planned to provide any facilities at Rewalsar, a place of Buddhist pilgrimage in Himachal Pradesh ;